

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR SH. APOORV SINGH

Criminal Appeal No(s). 2353/2026

VISHWANATH RAWAT

Appellant(s)

VERSUS

STATE OF U.P & ANR.

Respondent(s)

Date : 22-07-2026 This appeal was called on for hearing today.

For Appellant(s) :

Mr. Aviral Saxena, AOR
Mr. Paritosh Goyal, Adv.
Mr. Vikas Jain, Adv.
Mr. Abhinav Sharma, Adv.
Ms. Purvi Srivastava, Adv.
Mr. Shivansh Rajput, Adv.
Mr. Vikas Rai, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service was complete on respondent No.1/State and respondent No.2 on 02.07.2026 & 10.06.2026 respectively, but none has entered appearance.

As per office report, digital copies of original records have been received. Let soft copies of the same be provided to Ld. Counsels for the parties in light of Circular F.No.01/Judl./2025, dated 10.01.2025.

Registry to process the matter for listing before the Hon'ble Court, as per rules.

Copy of this Record of Proceeding be furnished to the concerned Ld.Advocate-on-record for information and compliance.

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APOORV SINGH
Registrar